

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 159 of 2013 &
IA 234 of 2013**

Dated : 29th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. Arti Steels Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s):

Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 234 of 2013 to the Respondents returnable on 22.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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